## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 120/2017 IN CP (IB) NO. 07/Chd/Hry/2017 (Decided matter)

In the matter of :

Recorders and Medicare Systems Pvt. Ltd.

.. Applicant/Corporate Debtor.

Present:

Mr. Jalesh Kumar Grover, CA, Authorised Representative for the

Interim Resolution Professional.

On request, adjourned to 30.08.2017.

(Justice R.P.Nagrath) Member (Judicial)

-Sd-

Âugust 21, 2017